

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES
LOK SABHA

UNSTARRED QUESTION NO.3706
TO BE ANSWERED ON 21.12.2021

EMPLOYMENT TO DIFFERENTLY ABLED PEOPLE

3706. Shri Rahul Kaswan:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether a majority of differently abled people living in rural areas are unemployed and if so, the details thereof;
- (b) whether the Government has formulated any scheme to impart training to make such people self employed and entrepreneurs and if so, the details thereof;
- (c) whether the Government has signed any memorandum to provide cooperation and support to such people for providing training, employment and if so, the details thereof; and
- (d) the salient features and present status of the said memorandum of agreement?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SUSHRI PRATIMA BHOUMIK)

(a) As per Census 2011, in rural India, 38% of persons with disabilities are working whereas in urban areas 34% are working.

(b) The Department of Empowerment of Persons with Disabilities (DEPwD) implements a 'National Action Plan (NAP) for Skill Development of Persons with Disabilities (PwDs)' which was launched in March, 2015. NAP is implemented under the umbrella scheme – 'Scheme for Implementation of Rights of Persons with Disabilities Act (SIPDA)' as per Common Norms guidelines of Ministry of Skill Development and

Entrepreneurship. The objective of the scheme is to provide Skill training to PwDs for enabling them to become self-reliant and productive members of the society in order to achieve gainful wage/self-employment and to integrate them with the mainstream of the society. Under the NAP, for imparting training to persons with disabilities, funds are released to Government and Non-Government Organizations empanelled with DEPwD and also to organizations under the aegis of the Department such as National Handicapped Finance and Development Corporation (NHFDC), National Institutes (NIs) and Composite Regional Centres (CRCs) directly.

(c) & (d) In order to expand the reach of the scheme and to enhance the possibilities of post training employment, a Memorandum of Agreement has been signed with Food Industry Capacity and Skill Initiatives (FICSI) on 02.12.2020. Salient features of the MoA signed with FICSI are as under:

- (i) Training only in National Skills Qualifications Framework (NSQF) aligned courses.
- (ii) Assessment by FICSI through its empaneled agency.
- (iii) Financial implications and all the payout as per provisions and rate prescribed in common norms.
- (vi) Conduct of training only at the centres accredited under Skill Management Accreditation of Training Centre (SMART) platform or Sector Council.
- (v) Sufficient provisions for placement of successfully passed trainee.
